

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.1647/SO/2020

DATED:07.12.2020

TENDER NOTIFICATION NO.19/SO/2020

Sub: High Court for the State of Telangana – Printing and supply of Multi Coloured laminated wall calendars, table calendars and pocket calendars for the High Court for the State of Telangana and table calendars and pocket calendars for the Subordinate Courts in the State of Telangana for the year 2021 – Sealed quotations called for – Reg.

Sealed quotations are invited for printing & supply of multi coloured laminated wall calendars, multi coloured table calendars and multi coloured pocket calendars of the High Court and Subordinate Courts in the State of Telangana for the year 2021 as per the details and specifications, mentioned hereunder:

I) a) Printing and supply of **5860** Nos. of Multi coloured laminated Wall Calendars on India Art Card of **170 GSM**. {6 sheets High Court for the State of Telangana}

Total Size of the wall calendar : 30 X 20 Inches

b) Printing and supply of **2300** Nos. of Multi Coloured Table Calendars of the High Court of Judicature at Hyderabad.

**Size of the Table calendar
With Glass lamination : 17.25 X 11.25 Inches (300 GSM)**

c) Printing and supply of **2000** Nos. of **Pocket Size calendars** (trump card) of the High Court of Judicature at Hyderabad.

II) a) Printing and supply of **3400** Nos. of Multi Coloured Table Calendars for the Subordinate Courts in the **State of Telangana**

**Size of the Table calendar
With Glass lamination : 17.25 X 11.25 Inches (300 GSM)**

b) Printing and supply of **7800** Nos. of **Pocket Size calendars** (trump card) for the Subordinate Courts in the **State of Telangana**.

The sealed quotations superscribing the Tender Notification number and the description on the cover should be submitted in the office of the Registrar General, High Court for the State of Telangana during the office hours on or before **5.00 P.M. on 14-12-2020.**

Tenderers must invariably enclose TDS (Tax Deducted at Source) & TCS (Tax collection at source) for the assessment years 2016-17, 2017-18 and 2018-19 and VAT/GST Certificate.

At the time of submitting the quotations, the bidder shall also enclose samples of Wall Calendars, Table Calendars and Pocket Calendars as per the specifications mentioned above.

The Model of the calendars can be verified in the Special Officer's Section (4th floor of the administrative building), High Court for the State of Telangana during office hours.

The successful bidder shall supply the above calendars within (5) **five** days from the date of acceptance of the tender and shall deliver the goods at their own cost in the Special Officer's Section, High Court for the State of Telangana. Any delay in the supply of goods after due date will entail defraying of the bid amount to an extent upto 10%.

The High Court will not be responsible for any damage of goods during the transport and damaged goods will not be accepted and payment will be made only to the goods that are received in good condition.

Payment will be made only on supply of the calendars to the satisfaction of the High Court and no advance payment will be made.

The Registrar General reserves the right to reject any or all the quotations without assigning any reasons.

In case of necessity, the Registrar General reserves the right to conduct the negotiations with the tenderers.

The decision of the Registrar General is final.


REGISTRAR GENERAL
7/12/2020